

- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 3033/15/10]

**Report and Accounts (2008-09) of the Andhra Pradesh State Irrigation
Development Corporation Ltd., Hyderabad and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (a) Thirty-fifth Annual Report and Accounts of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 3031/15/10]

MESSAGE FROM THE LOK SABHA

The Civil Liability for Nuclear Damage Bill, 2010

SECRETARY-GENERAL : Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

“In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Civil Liability for Nuclear Damage Bill, 2010, as passed by Lok Sabha at its sitting held on the 25th August, 2010.”

Sir, I lay a copy of the Bill on the Table.

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS**

SHRI A.A. JINNAH (Tamil Nadu): Sir, I lay on the Table, a copy (in English and Hindi) of the Twelfth Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers on Action Taken by the Government on the recommendations contained in the First Report of the Committee (2009-10) on ‘Demands for Grants (2009-10)’ of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).